

सं० A-23024/2/2019-Admn.I(LA)

भारत सरकार /Government of India

विधि एवं न्याय मंत्रालय

Ministry of Law & Justice

विधि कार्य विभाग

Department of Legal Affairs

Shastri Bhawan, New Delhi,

Dated the 29th August, 2019

CIRCULAR

Subject: - Circulation of final seniority list of Indian Legal Service Officers in the Government Advocates Cadre and Legal Advisers Cadre in the Department of Legal Affairs.

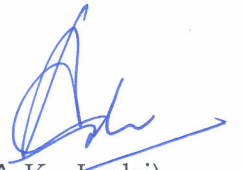
Draft seniority list of the following grades of Indian Legal Service in the Department of Legal Affairs as on 01.01.2019 were circulated on 29.05.2019 inviting objections, if any, within 15 days:-

Legal Advisers Cadre:- Joint Secretary & Legal Adviser
Additional Legal Adviser
Deputy Legal Adviser

Govt Advocates Cadre:- Senior Government Advocate
Deputy Government Advocate
Assistant Government Advocate

2. After disposal of the objections received against the seniority list, final seniority list of above mentioned grades are enclosed herewith.

Encl.: as above.



(A.K. Joshi)

Deputy Secretary to the Govt. of India

Tel. 2338 4109

To

All the Officials concerned.

SENIORITY LIST

(Grade I of the Indian Legal Service cadre of Legal Advisers–
JOINT SECRETARY & LEGAL ADVISER)
(Sanctioned Strength –13)
[Level 14 in Pay Matrix]

As on 01.01.2019

Sl. No.	Name of the Officer/ Educational Qualification S/Shri	Date of Birth	Date of first appointment in ILS	Date of Appointment to the Grade of JS&LA	UPSC's reference number	Posts held in the Cadre
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	R.S. Verma B.Sc, LL.B	18.12.64	11.03.04	29.05.17	F.1/60(8)/2016- R.II dated 23.02.2017	➤ Direct Recruitment ➤ Previously appointed as ALA w.e.f. 11.03.2004
2.	Dr. Rajiv Mani Ph.D, LL.M	10.07.68	16.06.17	16.06.17	F.1/60(8)/2016- R.II dated 23.02.2017	➤ Direct Recruitment
3.	Dr. Anju Rathi Rana Ph.D, LL.M	08.09.68	17.08.17	17.08.17	F.1/60(8)/2016- R.II dated 25.04.2017	➤ Direct Recruitment

SENIORITY LIST

[Grade-II of the Indian Legal Service cadre of Legal Advisers-
ADDITIONAL LEGAL ADVISER]
(Sanctioned Strength -20)
[Level 13 in the Pay Matrix]

As on 01.01.2019

S. No.	Name of the Officer/ Educational Qualification S/Shri	Date of Birth	Date of first appointment in ILS	Date of regular Appointment to the Grade of Additional Legal Adviser	UPSC's reference number	Posts held in the Cadre
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1)	R.K. Srivastava B.Sc., LL.B.	01.07.62	31.08.01	02.04.18	1/4(2)/2018- AP-4 dated 13.03.2018	➤ Assistant Legal Adviser w.e.f. 31.08.2001 ➤ Deputy Legal Adviser w.e.f. 23.02.2015

Seniority List

(Grade III of the Indian Legal Service cadre of Legal Advisers –
DEPUTY LEGAL ADVISER)
(Sanctioned Strength –19)
[Level 12 of Pay Matrix]

As on 01.01.2019

S.N o.	Name of the Officer/ Educational Qualification S/Shri	Date of Birth	Date of first appointment in ILS	Date of Appointment to the Grade of DLA	UPSC's reference number	Posts held in the Cadre
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Dr. P.K. Behera (OBC) LL.B, LL.M., Ph.D.	22.06.64	15.10.01	20.09.18	1/4(10)/2018-AP-4 dated 20.09.2018	➤ Assistant Legal Adviser w.e.f. 15.10.2001
2.	Dr. R.J.R. Kasibhatla B.Sc., B.L., LL.M., Ph.D.	12.06.66	13.09.01	20.09.18	1/4(10)/2018-AP-4 dated 20.09.2018	➤ Assistant Legal Adviser w.e.f. 17.07.2002 ➤ Initially joined as Assistant Law Officer (Law Officer Cadre of ILS) from 13.09.01 to 16.07.02.
3.	O.P. Bagri (SC) B.A., LL.B.	05.03.59	16.01.03	20.09.18	1/4(10)/2018-AP-4 dated 20.09.2018	➤ Assistant Legal Adviser w.e.f. 16.01.2003
4.	Ramesh Chander (SC) B.A., B.L., M.A.	22.11.59	13.09.02	20.09.18	1/4(10)/2018-AP-4 dated 20.09.2018	➤ Assistant Legal Adviser w.e.f. 13.09.2002
5.	O.Venkateswarlu (OBC) B.L., M.L.	09.04.59	03.06.02	20.09.18	1/4(10)/2018-AP-4 dated 20.09.2018	➤ Assistant Legal Adviser w.e.f. 03.06.2002
6.	Poonam Suri B.A., LL.B.	13.09.60	04.06.03	20.09.18	1/4(10)/2018-AP-4 dated 20.09.2018	➤ Assistant Legal Adviser w.e.f. 04.06.2003
7.	T.K. Malik M.A., M.Lib., LL.B.	22.09.63	13.12.04	20.09.18	1/4(10)/2018-AP-4 dated 20.09.2018	➤ Assistant Legal Adviser w.e.f. 13.12.2004
8.	Sohan Kumar Sharma B.A., LL.B	15.07.75	01.07.16	24.09.18	F.1/383(86)/2010- R.II/SPC-II dated 18 th July, 2018	➤ Direct Recruitment ➤ Initially joined as Assistant Legal Adviser w.e.f. 01.07.16
9.	Japan Babu (OBC) B.A., LL.B, LL.M	20.06.76	11.10.18	11.10.18	F.1/383(86)/2010- R.II/SPC-II dated 18 th July, 2018	➤ Direct Recruitment (RARV)
10.	R. Jayalakshmi B.Sc., BL.	13.02.62	04.10.06	20.09.18	1/4(10)/2018-AP-4 dated 20.09.2018	➤ Assistant Legal Adviser w.e.f. 04.10.2006
11.	Dr. D.V. Rao (SC) M.Com., ML., M.Phil, Ph.D.	01.05.63	28.09.06	20.09.18	1/4(10)/2018-AP-4 dated 20.09.2018	➤ Assistant Legal Adviser w.e.f. 28.09.2006
12.	R. Ganesh Voltair B.A., B. L.	24.06.60	02.09.09	20.09.18	1/4(10)/2018-AP-4 dated 20.09.2018	➤ Assistant Legal Adviser w.e.f. 02.09.2009
13.	Birsing Majhi (ST) B.A., LL.B.	02.05.62	22.06.09	01.10.18	1/4(10)/2018-AP-4 dated 20.09.2018	➤ Assistant Legal Adviser w.e.f. 22.06.2009

Seniority List

(Grade I of the Indian Legal Service cadre of Government Advocates–
SENIOR GOVERNMENT ADVOCATE)

[Total Sanctioned Strength –3]
[Level 14 in Pay Matrix]

As on 01.01.2019

S. No.	Name of the Officer/ Educational Qualification S/Shri	Date of Birth	Date of first appointment/ induction to the ILS Grade	Date of Appointment to the Grade of Senior Govt. Advocate	UPSC's reference No.	Posts held in the cadre
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Pankaj Kapoor (PH) B.Com., LL.B.	25.07.59	28.12.05*	19.05.15	1/4(13)/2014- AP-4 dated 19.03.2015	➤ Central Government Advocate, GCS Cadre w.e.f. 13.11.03 (Additional Govt. Advocate)
2.	B.K.Prasad, B.Sc, LL.B.	13.10.59	28.12.05*	14.11.17	1/4(13)/2016- AP-4 dated 09.03.2017.	➤ Assistant Government Advocate, GCS Cadre 05.10.89 ➤ Deputy Government Advocate, GCS Cadre w.e.f. 31.03.95 ➤ Additional Government Advocate w.e.f. 27.03.09

* The date of induction into the ILS Grade

Seniority list

(Grade III of the Indian Legal Service cadre of Government Advocates –
DEPUTY GOVERNMENT ADVOCATE)

(Sanctioned Strength – 3)
[Level 12 in Pay Matrix]

As on 01.01.2019

S. No.	Name of the Officer/ Educational Qualification S/Shri	Date of Birth	Date of first appointment/ induction to the ILS Grade	Date of Appointment to the Grade of Deputy Govt. Advocate	UPSC's Reference No.	Posts held in the cadre
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Raj Bahadur, (OBC) BA, LL.B.	10.06.68	20.08.2015	20.08.2015	1/112(6)/2014-R.II dt.27.4.2015	➤ Direct Recruitment
2.	G.S. Makker, B.Sc, LL.B	02.03.70	16.10.12	06.04.2016	1/4(1)/2016-AP-4 dated 31.03.2016	➤ Assistant Government Advocate w.e.f. 16.10.12,

Seniority list

(Grade IV of the Indian Legal Service cadre of Government Advocates–
ASSISTANT GOVERNMENT ADVOCATE)

(Sanctioned Strength –4)
[Level 11 in Pay Matrix]

As on 01.01.2019

S. No.	Name of the Officer/ Educational Qualification [S/Shri]	Date of Birth	Date of first appointment/ induction to the ILS Grade	Date of Appointment to the Grade of Assistant Govt. Advocate	UPSC's Reference No.	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Amrish Kumar, B.Sc, LL.B	01.07.76	23.05.16	23.05.16	1/115(14)/2015- R.II dated 18.03.2016	➤ Direct Recruitment
2.	Arun Kumar Yadav, [OBC] B.A., LL.B., LL.M.	01.06.73	09.06.16	09.06.16	1/115(14)/2015- R.II dated 18.03.2016	➤ Direct Recruitment (RARV)
3.	N. Visakamurthy, [PH] (OBC) B.A., LL.B, LL.M	30.03.75	28.09.18	28.09.18	F.1/115(14)/2015- R.II dated 18.4.2018	➤ Direct Recruitment (RARV)